NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04

C.P. (IB)/1065(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.03.2024**

NAME OF THE PARTIES **:** **Axis Bank Limited**

Vs

Digital Ventures Private Limited

For FC : Adv. Sairam Subramanian, Adv. Saloni Shah, Adv. Jewel Bhateja, Adv. Ananya Nair i/b Saraf And Partners

For CD : Adv. Rohit Gupta a/w Adv. Abha Patel, Adv. Mohammed Varawalla i/b Fortis India Law

Section 7 of IBC

ORDER

1. Counsel for FC submits that they received an OTS proposal from CD last evening.
2. Counsel for FC submits that FC would consider the OTS proposal. **List on 02.04.2024 for further consideration**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SMM//